

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.312**

IA-5441/2021 IA-4335/2021 IA-4353/2021 Cont.P-18/2021  
IN  
IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & Anr. .... **APPLICANT**

**Vs.**

M/s. Earthcon Universal Infratech Pvt. Ltd. .... **RESPONDENT**

**SECTION**

**U/s 7 IBC code 2016**

**Order delivered on 14.02.2022**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**


For the Applicant/RP : Mr. Rishabh Jain, Advocate for RP, Mr. Siddharth Bhatli and Ms. Lashita Dhingra, Advocates, Mr. Waseem Ahmad for the applicant/Shagufta Jamal

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 16.03.2022.

  
**(Madhu Narula)**  
**Court Officer (Court III)**